

DIVISION BENCH

ITEM NO. 110

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ

CP No. (IB) 201/ALD/2019

CORAM:

1. SHRI RAJASEKHAR V. K,  
HON'BLE MEMBER (JUDICIAL)
2. SHRI VIRENDRA KUMAR GUPTA,  
HON'BLE MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 04th May , 2022, 2:30 PM

NAME OF THE COMPANY	PRAVEEN KUMAR SAXENA V/S SAHARA SERVICE LTD
UNDER SECTION	9 IBC

**COUNSEL APPEARED THROUGH VIDEO CONFERENCING :**

None

: For the Operational Creditor

None

: For the Corporate Debtor

**ORDER**

There has been no representation in the matter on behalf of the operational creditor, when the matter was called on 23.02.2022, 05.04.2022 and even today i.e. 04.05.2022. It appears that the Operational Creditor is not interested in pursuing the present company petition and hence, the same shall stand dismissed for non-prosecution and even there is no representation on behalf of the corporate debtor.

File be consigned to the records.

Virendra  
Kumar Gupta  
Virendra Kumar Gupta  
Member (Technical)

Digitally signed by Virendra Kumar Gupta  
DN: cn=Virendra Kumar Gupta, postalCode=400079,  
ou=Maharashtra,  
2.5.4.20=0229f691fafeed6d7987097aba5115d43054c  
17449393c375d170e40e1a,  
email=virendra@nclt.org, c=IN, o=NCLT, ou=Virendra  
Kumar Gupta  
Date: 2022.05.10 11:23:17 +05'30'

— Sd —

Rajasekhar V.K.  
Member (Judicial)

Kumud Narayan  
(PS)